

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:5673  
ANSWERED ON:28.04.2015  
CULTIVATION WITH COVERAGE FOR NATURAL CALAMITIES  
Premachandran Shri N.K.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government proposes to make legislation to protect the farmers from the loss sustained due to natural calamities;
- (b) if so, the details thereof;
- (c) whether the Government proposes to insure the cultivation with coverage for natural calamity;
- (d) if so, the details thereof; and
- (e) the other steps taken by the Government to protect the farmers from the natural calamities?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KUNDARIA)

- (a) & (b): No such proposal is under consideration of the Government, at present.
- (c) to (e): In order to protect farmers against crop failure due to natural calamities, pests & diseases, weather conditions, Government of India is already implementing National Agricultural Insurance Scheme and National Crop Insurance Programme (NCIP) with component schemes of Modified National Agricultural Insurance Scheme (MNAIS), Weather Based Crop Insurance Scheme (WBCIS) and Coconut Palm Insurance Scheme (CPIS). Besides, farmers are also provided relief to compensate them against crop loss due to national calamities under State Disaster Response Fund and National Disaster Response Fund (NDRF).